

PROFORMA FOR DECLARATION OF ASSETS (As on 31-03-2013)

Name of Officer (In Full): **SHAHABUDDIN QURESHI**
 Date of Birth : **14.01.1975**
 Present post held : **CIVIL-JUDGE CLASS-1**

Immovable Property			
Name of district sub-division, taluka and village in which property is situated	Name and details of Property	if not in own name, state in whose name held and his/her relationship to the Govt. service	How acquired? Whether by purchase, lease mortgage, inheritance, gift or other wise with details of person from whom acquired
	Housing and other Buildings	Land	
1	2	3	4
Bunaratari Raipur	Housing board niga-25 flat	—	Purchase from Housing board Raipur
Movable Property (Valued Above 25000/- of Rs.)			
Name of Articles			
1			
1. - 0.22 Rattle Gun			
2 - 0.22 Bore (RVL) Gun			
3 - Car (Wagon-R) (wife's name & she is owning before marriage)			
4 - A.C. (wife's name & she is owning before marriage)			
5 - Scooty (wife's name & she purchased on her name by her salary)			
Jewellery (Lump Sum)			
Jewellery (Worth Rs.)			
6,00,000/- (six lac only)			

Note:- wife (Shahla Qureshi) also doing a job.


शहाबुद्दीन कुरेशी
 ग. १. न्यायिक मजिस्ट्रेट क्लास-१
 रायपुर

Shares/Debentures			
Name of Issuing Company 1		Nos. of Shares 2	
—		—	
Life Insurance Policy & Others			
Name of Issuing Company 1		Amount 2	
1. SBI Life Insurance		₹5,000/-	
2. Postal Life Insurance		₹2,251/-	
Bank Deposits/Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposites			
2) Savings Banks A/Cs	1. State Bank of India 2. State Bank of India (joint account) 3. IDBI Bank 4. State Bank of India (wife's name) 5. Punjab National Bank (wife's name)	Nagari (Shamtarai) Raipur Raipur Nagari (Shamtarai) Nagari (Shamtarai)	2,69,034/- 35,000/- 15,000/- 59,468/- 57,884/-
3) PPF	—	—	—
4) GPF	—	—	—
5) NSS	—	—	—
6) Others	Central record-keeping agency	Mumbai	4,54,722.56/-

1. In case where it is not possible to assess the value accurately the approximate value in relation to present conditions may be indicated.

Note- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules, 1965

Signature & Date
9.11.13

राहाबुददीन कुरीशी
न्यायिक मजिस्ट्रेट प्रथम श्रेणी
सरायपाली